

(43)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD  
\*\*\*

O.A. 313/96

Dt. of Decision : 18-06-96.

K. Syed Peer

.. Applicant.

vs

1. The Superintendent of Post Offices,  
Hindupur-Division.
2. The Postmaster General,  
A.P.Southern Region,  
Kurnool.
3. The Postmaster,  
Dharmavaram H.O. 515 671.
4. The Sub-Divisional Inspector  
(Postal), Kadiri Sub Division,  
Kadiri-515 591.
5. The Union of India rep. by  
the Secretary, Dept. of Posts,  
New Delhi-110 001.
- 6.C.V.Naidu

.. Respondents.

Counsel for the Applicant : Mr. T.V.V.S.Murthy

Counsel for the Respondents : Mr. V.Bhimanna, Addl.CGSC.

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

\* \* \*

ORDER

Oral Order (Per Hon'ble Shri R.Rangarajan, Member (Admn.) )

Heard Mr.T.V.V.S.Murthy, learned counsel for the applicant and Mr.V.Bhimanna, learned counsel for the respondents.

2. This OA is filed praying for a declaration that rule 37 of P&T Manual is no more in operation and quash the orders dated 08-01-96/09-01-96 where the applicant was transferred under that rule.
3. To-day the learned counsel for the applicant submitted that the applicant has been posted to the place of his choice and hence the OA does not survive and he prays for withdrawal of this OA.
4. In view of the above submission, the OA is dismissed as withdrawn. No costs.

(R. Rangarajan)  
Member (Admn.)

Dated : The 18th June 1996.  
(Dictated in Open Court)

M.J.M.  
Dy. Registrar (J)

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D.A. NO.313/96

Copy to:

1. The Superintendent of Post Offices,  
Hindupur Division,  
Hindupur - 515 201.
2. The Postmaster General,  
A.P. Southern Region,  
Kurnool.
3. The Postmaster,  
Dharmavaram H.O - 515671.
4. The Sub Divisional Inspector, (Postal),  
Kadiri Sub Division,  
Kadiri - 515 591.
5. The Secretary, Dept. of Posts, New Delhi - 110001.
6. One copy to Mr. T. V. M. S. Murthy, Advocate,  
CAT, Hyderabad.
7. One copy to Mr. V. Bhimanna, Addl. CGSC,  
CAT, Hyderabad.
8. One copy to library, CAT, Hyderabad.
9. One duplicate copy.

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CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

DATED: 18/6/96

ORDER/JUDGEMENT

D.A. NO./R.A/C.P. No.

in.

D.A. NO. 313/96

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLKR

II COURT

*C.C  
Mr. Clerk of Court  
Court Clerk  
Copy sent to  
Central Admin. Tribunal  
No Space left  
Date 1-7-1996*

Central Admin. Tribunal

DESPATCH

- 1 JUL 1996

HYDERABAD BENCH

हैदराबाद न्यायालय